

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 35 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.06.2021

Name of the Company: Shriram Makadu Chitte & Ors  
V/s  
Sunshine Hi-Tech Infracon Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

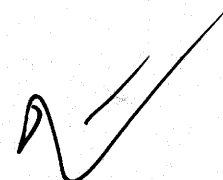
**ORDER**

Learned Counsel Mr. Sunil Bhavsar appeared for the Financial Creditor.

We direct him to amend the main petition as per order passed in IA No. 102 of  
2021 within seven days.

Matter to appear for further consideration on 21.06.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 2nd day of June, 2021